

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. **806**/Confdl. /2017
I-8-6/2001 (pt.-III)

Bilaspur, dated **01/05/2017**

Copy of order no. F 4114/1266A/XXI-B/C.G./17, dated 01.05.2017 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur forwarded to:-


- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.

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- (16) (a) Ku. Rajeshewari Suryawanshi, I Civil Judge Class-II, Surajpur,
(b) Shri Umesh Kumar Upadhyay, Civil Judge Class-II, Rajim
for information and compliance. He/she is directed to take over charge at his/her new place of posting till the evening of 02nd May, 2017 positively.
- (17) District & Sessions Judge, Surajpur/Raipur for information. He/she is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He/she is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (18) District & Sessions Judge, Balod/ Baloda-Bazar/Bastar (Jagdalpur)/ Bemetara/Bilaspur/Dakshin Bastar (Dantewara)/Dhamtari/ Durg/ Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/Koriya (Baikunthpur)/ Kondagaon/Korba/Mahasamund/ Raigarh/ Rajnandgaon/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (19) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification/ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (22) Deputy Registrar (Copying & Writ/ Criminal / D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. /Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.



(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,
MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002**

//ORDER//

Naya Raipur, dated- 01.05.2017

F. No.-4114/1266A/XXI-B/C.G./17 In compliance of Memo No.803/I-8-6/2001 (Pt.III)/Confdl/2017, Bilaspur, Dated 01st May, 2017, and on recommendation of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, modifies this department's Order no. 3528/1266/XXI-B/C.G./17, dated 17.04.2017 to the extent mentioned below, and appoints the following members of Lower Judicial Services mentioned in column (2) of the Schedule below as mentioned in column (3) of said Schedule, from the date they assume charge of the Office respectively, namely:-

| S.No. | Name of Judicial Officer with present place of posting | Posted as |
|-------|---|---|
| (1) | (2) | (3) |
| 1 | Ku. Rajeshwari Suryawanshi, I Civil Judge Class II, Surajpur | Secretary, District Legal Services Authority, Mahasamund |
| 2 | Shri Umesh Kumar Upadhyay, Civil Judge-II, Rajim | Secretary, District Legal Services Authority, Raipur |

**By order and in the name of the
Governor of Chhattisgarh,**

(Ravishankar Sharma)

Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.F.No.-4115/1266A/XXI-B/C.G./17 Naya Raipur,dated-01.05.2017

Copy forwarded to,-

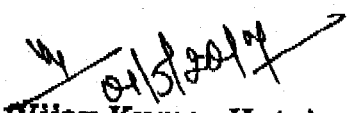
- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to memo No. 803/I-8-6/2001 (Pt.III)/Confdl/2017, Bilaspur, Dated 01st May, 2017,
2. Accountant General, Chhattisgarh, Raipur,
3. Member Secretary, C.G. State Legal services authority, Bilaspur,
4. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
6. Ku. Rajeshwari Suryawanshi, I Civil Judge Class II, Surajpur,

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A-2 (C.A.)
1/5/17

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7. Shri Umesh Kumar Upadhyay, Civil Judge-II, Rajim
8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
for information and necessary action.


(Vijay Kumar Hota)

Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department